

ASSEMBLY QUESTION

Name of Department : Personnel
Starred Question No. : 3273
Date of Reply : 18.09.2020
Subject : Changes in R&P Rules
Asked by : Smt. Asha Kumari (Dalhousie).
Concerned Minister : Chief Minister

Question		Answer
(a)	whether the Government is considering changes in R&P rules to give seniority to employees from actual date of joining as contractual employees; and	(a) and (b): No such proposal is under consideration.
(b)	if yes, what steps in this direction have been taken by the Government?	
